

ROC.No. 33/2019/TNMCC/Hct.,Ms.

C I R C U L A R

The Tamil Nadu Mediation and Conciliation Centre, High Court of Madras has proposed to conduct an “**AWARENESS CAMP ON MEDIATION**” throughout the State of Tamil Nadu and Union Territory of Puducherry **between 10.00 a.m. and 10.30 a.m. on 09.04.2019** to commemorate its **14th Anniversary.**

On the said day, Pamphlets on Mediation containing Awareness message are to be distributed among the Advocates, Litigants and General Public. It is also proposed to release a Common Badge for Mediators and will be handed over to them.

All the Mediators, Advocates, Law Officers, Government Officials, Officers and Staff of the Registry, Litigants and General Public are cordially invited to attend the **AWARENESS CAMP ON MEDIATION** and make the programme a grand success.

/By Order/

**HIGH COURT, MADRAS.
DATED:02.04.2019.**

**C. KUMARAPPAN
REGISTRAR GENERAL**